## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 2. 01-03-2017

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr Ashak Kumar Michro

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
-	Sl.No.1/FR 2016	Observation	2(41)	M/s BDI India Pvt.Ltd

NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

(Petitioner Respondent)

## ORDER

Counsel for petitioner is absent. 2 sets of copies are not filed. Await ROC report. Posted to 20/04/2017.

Member (J)

Member (T)